

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

546/252/ND/2018

In the matter of :
Raftaar Productions Ltd

..PETITIONER

SECTION

Under Section 252

Order delivered on 31.7.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor: Mr. Karanveer Jindal, Advocate

For the Respondent/Corporate Debtor

For the Intervener :

Ms. Shefali Gupta, AROC for ROC, Delhi

Mr. Deepak Anand, Jn St.

Counsel Income tax Deptt

ORDER

Learned authorized representative for the Appellant is present. Ld. AROC for ROC as well as Ld. Standing Counsel for Income tax Department are also present. Heard.

Order is reserved.

— Sd —

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.7.2018